

# HARYANA LEGISLATIVE ASSEMBLY

#### **December Session 2025**

# Starred Question 19th December 2025

----

**Total Question - 20** 

\_\_\_\_

# The Details of Compensation for Crop Damage

# \*21 Ch. Aftab Ahmed (Nuh):

Will the Revenue & Disaster Management Minister be pleased to state: -

- a) the district-wise number of farmers in State whose crops were damaged due to excessive rainfall in the year 2025 togetherwith the number of occasions on which girdawari was conducted for assessing the damage to such crops; and
- b) the district-wise amount of compensation released by the Government in the State up to November, 2025 to the abovesaid farmers for their crop losses togetherwith the details of the pending amount which is to be released to the remaining eligible farmers?

----

# Status of Pending Works Under Shivdham Yojana

# \*22 Smt. Manju Choudhary (Nangal Chaudhry):

Will the Development & Panchayats Minister be pleased to state: -

a) the details of the villages falling under the Nangal Chaudhry Assembly

Constituency in which works related to Shivdham Yojana including construction of boundary walls, construction of paved approach paths, installation of tin sheds and installation of water tanks, are still pending; and

b) the time by which these pending works are likely to be completed togetherwith the village-wise details of such pending works?

----

#### To Grant Status of Block to Kosli

# \*23 Sh. Anil Yadav (Kosli):

Will the Revenue & Disaster Management Minister be pleased to state: -

- a) whether it is a fact that Kosli is presently functioning as a Sub-Division, but has not yet been granted the status of a Block; and
- b) whether there is any proposal under consideration of the Government to grant full Block status to Kosli Sub-Division; if so, the time by which abovesaid proposal is likely to be materialized?

----

# Action Taken Against the Insurance Companies

# \*24 Sh. Aditya Devilal (Dabwali):

Will the Agriculture & Farmers Welfare Minister be pleased to state:-

- (a) the total amount of compensation still pending with insurance companies under the Pradhan Mantri Fasal Bima Yojana for crop losses suffered by farmers in the State during the last three financial years i.e.2022-23, 2023-24 and 2024-25 togetherwith the year-wise and district-wise details thereof;
- (b) the steps taken by the Government to ensure timely payment of the pending compensation mentioned in part (a) above; and
- c) whether any action has been taken by the Government against the defaulting insurance companies for non-payment or delay in payment; if so, the details thereof?

---

# To Regularise Un-authorized Colonies

# \*25 Sardar Mandeep Chatha (Pehowa):

Will the Urban Local Bodies Minister be pleased to state: -

- a) whether there is any proposal under consideration of the Government to regularise the unauthorised colonies falling under the jurisdiction of the Ismailabad Municipal Committee; if so, the details thereof;
- b) whether any plan has been prepared by the Government for the construction of streets and provision of other basic civic infrastructure in these colonies; if so, the details thereof; and
- c) the time by which the regularisation process and the related development works in such colonies are likely to be completed?

\_\_\_\_

# The Details of Ration Cards Categories

# \*26 Sh. Bharat Bhushan Batra (Rohtak):

Will the Minister of State for Food Civil Supplies & Consumer Affairs be pleased to state:-

- a) the number of categories of ration cards issued by the Government for providing free ration to the beneficiaries in State togetherwith the details of foodgrains being supplied free of cost by the Government under the BPL ration card category alongwith the district wise populations, which falls in BPL Category in State till October, 2025;
- b) the district wise number of BPL and AAY ration cards existed in State as on October 2023, October 2024 and October 2025;
- c) the district wise number of BPL and AAY ration cards issued by the Government from October 2023 to October 2024 in State;
- d) the district wise number of BPL and AAY ration cards cancelled by the Government from October 2023 to November 2025 in State; and
- e) the procedure and rules followed by the Government for issuance and cancellation of BPL ration cards togetherwith the details thereof?

----

# To Start the Construction Work of Girls College

# \*27 Sh. Ram Kumar Gautam (Safidon):

Will the Public Works (B&R) Minister be pleased to state: - a) whether there is any proposal under consideration of the Government to start the construction work of the Government College for Girls at Village Jamni in the Safidon Assembly Constituency; andb) if so, the time by which the construction work of abovesaid college is likely to be started by the Public Works (B&R) Department?

----

# **Doctor to Population Ratio in State**

# \*28 Smt. Pooja (Mullana ):

Will the Health Minister be pleased to state: -

- (a) the WHO-prescribed doctor-to-population ratio; and
- (b) the present doctor-to-population ratio in State as per the most recent data?

----

#### To Construct a New Road

# \*29 Sh. Vikas Saharan (Kalayat):

Will the Public Works (B&R) Minister be pleased to state:

- a) whether there is any proposal under consideration of the Government to construct a new road from village Kharak Pandwa to Pundri drain and alongside drain further up to Anaj Mandi, Kalayat on National Highway-52; if so, the present status of the Detailed Project Report (DPR) of the said project;
- b) the estimated cost of the project, availability of land and the present status of the tender process; and
- c) whether there is also any proposal under consideration of the Government to grant early approval to this important project in view of the mounting traffic pressure in the area, the need to improve rural connectivity and the requirements of farmers for smooth access to the Anaj Mandi of Kalayat; if so, the details thereof?

----

#### To Complete the Construction Work of College Building

# \*30 Sh. Bhagwan Dass (Nilokheri ):

Will the Higher Education Minister be pleased to state: -

- a) whether it is a fact that the construction work of the Government College, Taraori which was sanctioned by the Government in the year 2021 at a cost of ₹1652.18 lakh, is still incomplete;
- b) the time by which the re-tendering process for the incomplete construction work of the abovesaid college is likely to be completed; and
- c) the time by which the construction work of the abovesaid college is likely to be completed?

----

# To Construct New Water Storage Facility in Rewari

# \*31 Sh. Laxman Singh Yadav (Rewari):

Will the Public Health Engineering Minister be pleased to state: -

- a) whether there is any proposal under consideration of the Government to construct a new large water-storage tank for Rewari city by purchasing approximately 80 acres of Panchayat land available in the nearby village Lisana; and
- b) if so, the action taken by the Government in the matter so far?

\_\_\_\_

### To Construct By-pass and Four Lane Road

# \*32 Smt. Geeta Bhukkal (Jhajjar):

Will the Public Works (B&R) Minister be pleased to state:

- a) whether it is a fact that the existing road passing through Chuchakwas is witnessing severe traffic congestion due to heavy movement of trucks and trailers, resulting in frequent accidents and repeated loss of precious human lives; if so, the reasons for which the construction of the long-pending Chuchakwas by-pass has not been started so far; and
- b) whether it is also a fact that the road from Jhajjar to Bahu-Jholri via Gawalison, Chuchakwas, Matanhail, Sasroli and Jharli has also become highly accident-prone because of heavy truck/trailer traffic caused by rapid

industrialisation in the area, leading to frequent accidents and loss of lives; if so, the reasons for which the said road has not been widened and constructed as four lane?

----

# **Construction of District Civil Hospital Building**

# \*33 Sh. Jagmohan Anand (Karnal):

Will the Chief Minister be pleased to state: -

- a) whether it is a fact that the District Civil Hospital of Karnal is proposed to be shifted to Sector-32 of Karnal as per the announcement made by the Hon'ble Chief Minister, by constructing a new 200-bedded building on the land belonging to HSVP;
- b) whether it is also a fact that the said land has still not been transferred to the Health Department; if so, the time by which the abovesaid land is likely to be transferred by the HSVP to enable commencement of construction of the new hospital building; and
- c) whether the Government has assigned any senior officer with the specific responsibility to ensure the execution of this long-pending announcement, which has remained incomplete for the last 5 years; if so, the details thereof?

----

#### To Provide Electric Buses

#### \*34 Sh. Parmod Kumar Vij (Panipat City):

Will the Transport Minister be pleased to state: -

- a) whether it is a fact that to control the severe traffic congestion in Panipat city, the Government has introduced electric buses in the city and also constructed a charging station under this initiative;
- (b) whether it is also a fact that out of the 50 buses to be allotted to Panipat under this scheme, only 15 buses have been provided to the Panipat Depot so far; and
- (c) if so, the time by which the remaining electric buses are likely to be provided to Panipat?

----

#### To Develop the Ancient Buddhist Stupa

# \*35 Sh. Yoginder Singh Rana (Assandh):

Will the Heritage & Tourism Minister be pleased to state: -

- a) whether it is a fact that the ancient and gigantic Buddhist Stupa (Jarasandh ka Teela) which belongs to the Kushan period is situated in Assandh;
- b) whether there is any proposal under consideration of the Government to include the abovesaid Stupa into International Buddha Circuit and to develop it into a tourist destination; if so, the present financial and physical status of the said project togetherwith the time by which infrastructure such as tourist facilitation centres, approach roads and beautification works is likely to be developed at the abovesaid site keeping in view of the international tourists; and
- c) if not, the reason thereof?

\_\_\_\_

# The Details of Schools Merged and Closed

#### \*36 Sh. Arjun Chautala (Rania):

Will the School Education Minister be pleased to state: -

- a) the year-wise details of the schools merged by the Government and the number of schools closed due to such merger in State from the year 2019 till date; and
- b) whether the student admissions/enrolment figures have been increased post-merger of the abovesaid schools in State; if not, the reasons thereof?

----

# To Construct Bridges at the Railway Crossings

# \*37 Smt. Savitri Jindal (Hisar):

Will the Public Works (B&R) Minister be pleased to state:

a) whether it is a fact that traffic remains jammed all the time due to the frequent closure of both the railway crossings on Dabra Chowk to Nirankari Bhawan Road;

- b) whether there is any proposal under consideration of the Government to construct bridges at the abovesaid two railway crossings to remove the aforesaid traffic congestion; and
- c) if so, the time by which the abovesaid bridges are likely to be constructed?

\_\_\_\_

#### **Details Regarding Stoppage of Local Route Buses**

# \*38 Sh. Balwan Singh Doulatpuria (Fatehabad):

Will the Transport Minister be pleased to state: -

- a) whether there is any provision regarding the stoppage of local route buses at the bus stands of villages Bhoda Hoshnak and Khara Kheri situated on the National Highway in District Fatehabad; if so, the details thereof; and
- b) whether the tickets of passengers travelling to villages Bhoda Hoshnak and Khara Kheri are being punched and recorded in the Government records?

----

#### To Conduct Special Girdawari and Provide Compensation to the Farmers

# \*39 Sh. Balram Dangi (Mehem):

Will the Revenue & Disaster Management Minister be pleased to state: -

- a) whether it is a fact that due to heavy rainfall and waterlogging during the months of July-August 2025, crops of farmers have suffered extensive damage in the villages Bhaini Surjan, Saman, Bhaini Mato, Behlba, Bhaini Maharajpur, Bhaini Bhairon, Bhaini Chanderpal, Bainsi, Girawar, Farmana, Khairenti, Bedwa, Madina, Bahuakbar, Sisar, Ajaib, Bharan, Mokhra, Meham, Nindana and Mehamkheri of Meham Assembly Constituency;
- b) the steps taken by the Government to conduct special girdawari in the aforesaid affected villages and to provide compensation to the affected farmers; and
- c) if so, the number of farmers who have been compensated so far togetherwith the total amount disbursed to them?

----

# **Details Regarding Food Sample Collection**

# \*40 Ch. Mamman Khan (Ferozepur Jhirka):

Will the Health Minister be pleased to state: -

- a) the district-wise and year-wise number of food samples collected by the Government in State during the last five years togetherwith the number of food samples failed;
- b) the average time taken in issuing the test reports of the collected food samples;
- c) the number of FIRs got registered by the Department in regard to the abovesaid failed food samples; and
- d) the action taken by the Government against the persons/shops/firms whose food samples have been declared failed?

----